



No.5

WEDNESDAY 30, MARCH 2022

11.30 A.M.

1. **SUSPENSION OF RULES**

DR. PRAMOD SAWANT, Chief Minister, to move for leave to move the motion under Rule 306 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly:

“This House resolves that in the current session of the House, only Government business be transacted during the session and no other business whatsoever including questions, calling attentions and any other business to be initiated by a Private Member be brought before or transacted in the House during the Session and all relevant rules on the subject in the Rules of Procedure and Conduct of Business of this House do hereby stand suspended to that extent.”

2. **NOMINATIONS OF MEMBERS ON THE PANEL OF THE PRESIDING MEMBERS FOR THE YEAR (2022-2023)**

3. **OBITUARY REFERENCES**

SPEAKER, to make the following Obituary References on the sad demise of the following distinguished luminaries:

1. **FORMER LEGISLATORS OF THIS HOUSE**

1. **Late Shri Luis Alex Cardozo**, former legislator of the First, Second and Third Legislative Assembly of the State of Goa from Fatorda Constituency and former Minister of Forests, Panchayati Raj, P.W.D. and Social Welfare.

2. **Late Shri Teotonio Francisco Pereira**, former legislator of the First, Second, Third and Fifth Legislative Assembly of Goa, Daman and Diu from St. Andre Constituency.



-2-

2. DISTINGUISHED PERSONALITIES

1. Late Shri General Bipin Rawat, Chief of Defence Staff and was conferred the prestigious Padma Vibhushan Award posthumously.

2. Late Shri General Sunith Francis Rodrigues, former Chief of Army Staff of the Indian Army, recipient of the prestigious ParamVishisth Seva Medal and former Governor of Punjab.

3. Late Shri Ian St John da Costa, Brigadier, Commandant of the Kumaon Regimental Center, Ranikhet, decorated with VSM for his success in the Bangladesh war in 1971. A true Son of the soil.

4. Late Shri Babasaheb Purandare, renowned historian, theatre legend and recipient of the prestigious Padma Vibhushan Award.

5. Late S/Shri Victor Albuquerque and Rahul Bajaj, eminent business doyens and philanthropists.

6. Late Shri Dr. Manjunath Desai, a renowned cardiologist.

7. Late Smt. Sindhutai Sapkal, noted social reformer and recipient of the prestigious Padma Shri award.

8. Late S/Shri Prof. A.K. Srivastava, renowned educationist and **Nand Kishore Prusty**, noted educationist and recipient of the prestigious Padma Shri award.

9. Late S/Shri Shridhar Verekar and Yashwant Desai, veteran freedom fighters and noted educationists.

10. Late Shri Daji bab Kundaikar, businessman, philanthropist and social worker.

11. Late Shri Ramdas Ganpat Chafadkar, retired teacher and veteran freedom fighter.

3. FILM/THEATRE/MUSIC/PERFORMING ARTS/MAESTROS/LITTERATEURS



1. **Late Ms.Lata Mangeshkar**, veteran legendary singer and recipient of the prestigious Padma Bhushan, Padma Vibhushan, Dada Saheb Phalke and Bharat Ratna Awards.
2. **Late Shri Pandit Birju Maharaj**, Kathak doyen and recipient of the coveted Padma Vibhushan Award.
3. **Late Smt. Dr.Maria Aurora Couto**, an acclaimed litterateur, educationist, sociologist and recipient of the prestigious Padma Shri Award
4. **Late Shri Bappi Lahiri**, renowned music legend.

-3-

5. **Late Shri Dr.Bhicaji Ghanekar**, noted doctor, poet, author, and lyricist.
6. **Late S/Shri Puneeth Rajkumar and Ramesh Deo**, renowned film legends.
7. **Late S/Shri Ashok NaikTuekar alias 'Pushpagraj' and Mahesh Gaonkar**, renowned poets.

4. NOTED SPORTS PERSONALITIES/LEGENDS

1. **Late Shri Shane Warne**, Australian iconic Cricket legend.
2. **Late Shri Charanjit Singh**, noted hockey legend and Captain of India's 1964 Tokyo Olympics Gold Medal winning Hockey team and recipient of the prestigious Padma Shri and Arjuna Awards.

4. CONGRATULATORY REFERENCES

SPEAKER, to make the following Congratulatory References of the following distinguished luminaries:

1. **Former Defence Minister of India and former Chief Minister of Goa, Late Shri Manohar Gopalkrishna Prabhu Parrikar**, for being awarded the prestigious Padma Bhushan Award posthumously.



2. His Holiness Sadguru Brahmeshanand Acharya Swamiji, veteran spiritual guru of Shree Kshetra Tapobhoomi, **Shri Brahmanand Shankwalkar**, football legend and **Shri Vinayak Khedekar**, noted litterateur, renowned journalist and folklorist, for being the recipients of the prestigious Padma Shri Awards.

3. Shri Damodar Mauzo, noted litterateur, for being the recipient of the prestigious Jynanpith Award, 2021.

4. Master Venkatesh Dempo, for winning the prestigious National Google Code to Learn Contest, 2021, for developing a mobile application titled 'Tourism De Goa' and **Master Viraj Marathe**, for being selected as the finalist of the contest for creating the 'Covi Companion' application.

5. This House congratulate the newly elected Members of Legislative Assembly and especially the members elected for the first time on various political parties as well as independents.

6. This House congratulate the team members of Mahalaxmi Nagrik Samiti, Suyog Shigmostav Mandal and Savoiverecho Sakhyahari for their excellent performance and securing 1st prize in Chitra Rath Dekhava, Shigmo Parade and Folk Dance respectively at State Level Competition held recently in the State of Goa.

-4-

5. ORDINANCE TO BE LAID ON THE TABLE OF THE HOUSE

DR. PRAMOD SAWANT, Chief Minister, to lay the Goa Fiscal Responsibility and Budget Management (Amendment) Ordinance, 2022 (Ordinance No.1 of 2022), on the Table of the House

6. PAPERS TO BE LAID ON THE TABLE

1. DR. PRAMOD SAWANT, Chief Minister to lay the following:



1. Economic Survey 2021-22.
2. Action Taken Report on Budget Speech 2021-22.

2. DR. PRAMOD SAWANT, Chief Minister to lay the following notifications:

I. The Goa Goods and Service Tax Act, 2017

(a) Tax Notifications

1. Notification No.38/1/2017-Fin(R&C)(219)/3120,dated14/12/2021 published in the Extraordinary Official Gazette, Series I, No. 38, dated 16/12/2021.
2. NotificationNo.38/1/2017-Fin(R&C)(220)/3204,dated 30/12/2021 published in the Extraordinary Official Gazette, Series I, No. 40, dated 30/12/2021.
3. NotificationNo.38/1/2017-Fin(R&C)(221)/3205, dated 30/12/2021 published in the Extraordinary Official Gazette, Series I, No. 40, dated30/12/2021.
4. NotificationNo.38/1/2017-Fin(R&C)(222)/3210, dated 31/12/2021 published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.
5. Notification No.38/1/2017-Fin(R&C)(223)/144, dated 07/03/2022 published in the Extraordinary Official Gazette, Series I, No. 49, dated 07/03/2022.

(b) Rate Notifications

1. NotificationNo.38/1/2017-Fin(R&C)(13/2021-Rate)/2012,dated27/10/2021, published in the Extraordinary Official Gazette, Series I, No. 30, dated 27/10/2021.
2. NotificationNo.38/1/2017-Fin(R&C)(14/2021-Rate)/2084,dated30/11/2021, published in the Extraordinary Official Gazette, Series I, No. 36 dated 02/12/2021.
3. NotificationNo.38/1/2017-Fin(R&C)(15/2021-Rate)/2083,dated30/11/2021, published in the Extraordinary Official Gazette, Series I, No. 36, dated 02/12/2021.
4. NotificationNo.38/1/2017-Fin(R&C)(16/2021-Rate)/2082,dated 30/11/2021, published in the Extraordinary Official Gazette, Series I, No. 36, dated 02/12/2021.
5. NotificationNo.38/1/2017-Fin(R&C)(17/2021-Rate)/2081,dated30/11/2021, published in the Extraordinary Official Gazette, Series I, No. 36, dated 02/12/2021.
6. NotificationNo.38/1/2017-Fin(R&C)(18/2021-Rate)/3213,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.



7. NotificationNo.38/1/2017-Fin(R&C)(19/2021-Rate)/3212,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.

-5-

8. NotificationNo.38/1/2017-Fin(R&C)(20/2021-Rate)/3211,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.
9. NotificationNo.38/1/2017-Fin(R&C)(21/2021-Rate)/8215,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.
10. NotificationNo.38/1/2017-Fin(R&C)(22/2021-Rate)/8216,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.

II. The Goa Value Added Tax Act, 2005

(a) Tax Notifications

1. Notification No.38/09/2021-Fin(R&C)/2047, dated 03/11/2021, published in the Extraordinary Gazette No. 3, Series I, No. 31, dated 03/11/2021.
2. NotificationNo.4/5/2005-Fin(R&C)(159)/160, dated 14/03/2022, published in the Extraordinary Gazette No. 6, Series II, No. 50, dated 15/03/2022.
3. Corrigendum No. 4/5/2005-Fin(R&C)(159-A)/182, dated 22/03/2022, published in the Official Gazette, Series II, No. 52, dated 24/03/2022.
4. Notification No. CCT/12-2/2021-22/3052, dated 23/03/2022, published in the Extraordinary Gazette, Series II, No. 52, dated 24/03/2022.

b) Orders

1. Order No. CCT/12-2/2021-22/2758, dated 10/02/2022 published in the Extraordinary Gazette No. 4, Series II, No. 46, dated 15/02/2022.
2. Order No. CCT/12-2/2021-22/2759, dated 10/02/2022 published in the Extraordinary Gazette No. 4, Series II, No. 46, dated 15/02/2022.



7. ASSENT TO BILLS

SECRETARY to report assent of the Hon. Governor to the following Bills:-

1. The Goa Agriculture Tenancy (Amendment) Bill, 2021.
2. The Goa Co-operative Societies (Amendment) Bill, 2021.
3. The Goa Appropriation (No.5) Bill, 2021.

8. PRESENTATION, DISCUSSION AND PASSING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-22 (THIRD BATCH)

-6-

9. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL 2022 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-22 (THIRD BATCH)

DR. PRAMOD SAWANT, Chief Minister to move for leave to introduce the Goa Appropriation Bill, 2022.

ALSO to introduce the Bill

DR PRAMOD SAWANT, Chief Minister to move that the Goa Appropriation Bill, 2022 be taken into consideration

ALSO to move that the Bill be passed.

10. PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2022-2023

11. PRESENTATION, DISCUSSION AND PASSING OF 'VOTE ON ACCOUNT' FOR THE YEAR 2022-2023



12. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2022

DR PRAMOD SAWANT, Chief Minister to move for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2022

ALSO to introduce the Bill

DR PRAMOD SAWANT, Chief Minister to move that the Goa Appropriation (Vote on Account) Bill, 2022 be taken into consideration.

ALSO to move that the Bill be passed.

13. ELECTION OF DEPUTY SPEAKER

14. NOMINATION OF THE MEMBERS ON THE BUSINESS ADVISORY COMMITTEE FOR THE YEAR 2022-2023.

15. VALEDICTORY REMARKS BY THE SPEAKER

16. NATIONAL ANTHEM(to be played)

**ASSEMBLY HALL
30th MARCH, 2022**

**NAMRATA ULMAN
SECRETARY**